

[*Translation*]

### Net Banking of ICICI

3298. SHRI ANAND RATNA MAURYA: Will the Minister of FINANCE be pleased to state:

(a) whether ICICI propose to introduce Net Banking Scheme for the first time in the country;

(b) if so, the details thereof; and

(c) the time by which the Net Banking Scheme is likely to be started?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a) to (c) The ICICI Bank has reported that they have already introduced internet banking service. The service includes information about the ICICI Bank, services, rate of interest etc. It is proposed to provide additional facilities like fund transfer, utility bill payments etc. in due course.

### New Branches of Coffee Board

3299. SHRI SURENDRA PRASAD YADAV (JHANJIHARPUR): Will the Minister of COMMERCE be pleased to state:

(a) the quantity of coffee sold by the Coffee Board per year;

(b) whether Coffee Board is considering to extend its sales services network; and

(c) if so, the State-wise names of the new areas where Coffee Board intends to establish its new branches during 1998-99?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) A total quantity of 71,000 kgs. of Coffee (Seeds + Powder) has been sold by the Coffee Board during 1996-97.

(b) No, Sir.

(c) Does not arise.

[*English*]

### Export of Textile Items

3300. SHRI N. DENNIS: Will the Minister of TEXTILES be pleased to state:

(a) the quantum of export of textile items during the past three years by the Mill Sector, Powerloom Sector and Handloom Sector; and

(b) the details of steps taken to boost export of textile items?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): (a) The quantum of export of textile items during the past three years by the Mill Sector, Powerloom Sector and Handloom Sector are as under:—

Year	Amount (Rs. Crores)
1995-96	29809.77
1996-97	35477.92
1997-98	39126.61 (provisional)

(b) Government have been taking a number of steps to boost textile exports, such as encouraging exporters to participate in buyer-seller meets, fairs and exhibitions; enabling import of capital goods at concessional duty for export production; special arrangements for duty free import of raw materials; ensuring increased availability of export credit, etc.

### State Governments in Export Promotion

3301. DR. LAXMINARAYAN PANDEY: Will the Minister of COMMERCE be pleased to state:

(a) the role of State Governments in export promotion and the existing organisational set up in each State for the purpose;

(b) whether the Government have made any evaluation to know the deficiencies, if any, in the export promotion efforts at the State level; and

(c) if so, the details thereof?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) State Governments are expected to promote exports by boosting production of exportable surplus, providing the infrastructural facilities in a conducive environment, reducing the tax burden and simplifying/removing procedural constraints in exports. With a view to involve the State Governments in export promotion, the following institutional set up has been